राधा महेका प्रसाद : वर्ष यह है कि चुंकि इस तरफ बहुत बबीन ली का रही है, में क्राना पाहता हं कि क्या भाग इस बात का इंतजान कर रहे हैं कि वेक्सर इसके कि लोगों से जमीन सी जाये, उन को कोई धौर जमीन दे दी जाये । धगर ऐसा किया जाये, तो कोई हर्ज नहीं है। फिर चाहे जितनी जमीन ली बाबे । ग्राप जो जमीन ले रहे हैं, क्या उन सीमों को किसी झौर जगह जमीन देने का इन्तजाम कर दिया गवा है या नही ?

अण्यस महोदय : इतना आर्ग्यमेंट क्यों ?

भी झाहनवाज बा : जमीन जो ली खाती है, वह प्रान्तीय सरकार के जरिये एक्वायर की जाती है भौर उस के मुम्राविजे में लोगो को जमीन मिलती है या न नही. यह तो प्रान्तीय सरकार ही फैसला कर सकती है ।

Bridge near Mukerian Railway Station

*1163. Shri Daljit Singh: Will the Minister of Railways be pleased to state:

(a) whether Government have received any representation regarding the construction of a railway bridge near Mukerian railway station on Jullundur-Pathankot line; and

(b) if so, the action Government propose to take in this regard?

The Deputy Minister of Railways (Shri Shahnawaz Khan): (a) Yes, Sir.

(b) It has been tentatively decided by the Railway to provide an opening at mile 44/13-14, near Mukerian. The size of the opening is still under investigation.

Shri Daljit Singh: May I know whether it is a fact that foodgrains of the Muherian grain market are destroyed yearly by water blocked by the railway line in rainy season?

Bliri Shalinawas Khan: It was represented to us in October last by

Shri Hem Raj M.P. that certain stocks of foodgrains were damaged as a result of water-logging in the area. The railways have taken up that matter and we have decided to have an ovening under the Railway line.

Shri Hem Raj: May I know by what time the work will be completed?

Shri Shahnawaz Khan: I hope it will be completed very soon.

Master Plan for Control of Brahmaputra. Floeds

*1167. Shri Hem Barua: Will the Minister of Irrigation and Power be pleased to state:

(a) whether there is a Master Plan to permanently combat Brahmaputra floods; and

(b) if so, the progress made so far in the work?

The Minister of Irrigation and Power (Shri S. K. Patil): (a) and (b). A statement giving the requisite information is laid on the Table of the [See Appendix IV, an-Lok Sabha. nexure No. 43].

Shri Hem Barua: From the statement it is evident that the State Government has submitted a plan for short-term measures May I know if the short-term measures constitute a proposal to construct dykes along the Brahmaputra and remodel the existing Sub-standard dykes?

Shri S. K. Patil: The short-term measures are under consideration and its full report has not come to me. Therefore, I am not in a position to say whether it is included.

Shri Hem Barua: From the statement it is evident that the Central Water and Power Commission is offering technical assistance in this matter. May I know if the C.W. P.C. has made any survey of the Assam rivers and if so, what are the results?

Mr. Speaker: Of all the Assam rivers?

Shri Hem Barua: Yes.

Shri S. X. Patil: First the outline nian is to be prepared by the State Government and then it comes to the C.W.P.C. Therefore, both the shortterm and long-term measures are under investigation of the State Government. When their enquiries are finished and the surveys are sent. then comes in the Central Water and Power Commission.

Shri Hem Barua rose-

Mr. Speaker: The hon. Member is putting general questions.

Shri Hem Barua: It is a particular question, Sir. This is Brahmaputra, not putri. The Brahmaputra is male river and therefore, there will be too many supplementaries.

May I know the amount of money allocated for flood-control in Assam under the Second Five Year Plan?

Shri S. K. Patil: Rs. 11,89,00,000. We have given sufficient importance to that; there is the Brahmaputra River Commission looking after it.

हिमाचल प्रदेश में आलू के बीज

***१९६०. श्री ५वम देव :** क्या **साध** सथा क्रुवि मंत्री यह बताने की क्रुपा करेगे कि :

(क) हिमाचल प्रदेश मे इस वर्ष कितना भालू का बीज बिना विका पड़ा है ;

(स्त) इस केन बिंकने के क्या कारण हैं;

(ग) किसानों को इससे किंतनी हानि इर्द है ; भौर

(घ) इस सम्बन्ध में सरकार द्वाराः क्या कार्यवाही की जा रही है ?

इति उपमंत्री (भी मो० वें० कुल्लप्स): (क) से (घ). सजा की टेबिल पर एक विवरण रस दिया गया है। [देकिये परिक्रिक्ट ४, सनुबन्ध संख्या ४४] भी पदम के : जुराक को कमी की वर्त-मान भवस्या के होते हुए, इस समय कर्फ, के गिरने से वहां पर जो तकरोबन तीस हवार बोरी भासू को सड़ जायेंगी, उन के उठाने के सम्बन्ध में क्या सरकार कुछ, विचार कर रही है ?

Shri M. V. Krishnagin: We are expediting measures to dispose of this potato which has remained unsold in Himachal Pradeah. We are contacting consuming States like West Bengal and other States to see that this potato is taken as early as possible. We are asking the Railway Ministry also to expedite the wagon-supply.

भी ५वम देव : ग्रगर इस का प्रवन्ध नही होता है, तो क्या सरकार इन सारो प्राडवटस को किसो कोल्ड-स्टोरेज में रखने का प्रबन्ध करेगी ?

भी मी॰ बँ॰ कुष्कर ा : कोल्ड-स्टोरेज तो हिमाचल प्रदेश में नहीं है । वहा पर बर्फ गिरनो है, इसलिये वहा पर नेचरूल कोल्ड-स्टोरेज है । इसलिये इन को नीचे ला कर कलकत्ता में रखना पडेगा ।

Shri Tyagi: Are the Government considering the proposal of reducing the freight-rate on the railway? From Kalka to Simls, at present the freightrate is 300 per cent, the rate in other places.

Shri M. V. Krishnappa; The question may be addressed to the Railway Ministry.

Shri Tyagi: I want to know if the Food Ministry has made any proposal to the Railway Ministry to reduce the freight-rate on potato particularly, so that the extra potato can come into the market?

Mr. Speaker: Is it one of the measures adopted by the Food Ministry for expediting the export of this potato?

Shri M. V. Krishnappa; No; I want notice.